

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: SEPTEMBER 14, 2012**

**No. 1850 / DR(S)/2012**

The Court's Notification Nos. from **1655 /DR(S)/2012 to 1665/ DR(S)/2012 and 1668/DR(S)/2012 to 1713 /DR(S)/2012, dated 3.8.2012**, regarding posting of Judicial Officers issued by the Court be rescinded.

**No. 1851 / DR(S)/2012**

Sri **Sushil Kumar-II**, Additional District & Sessions Judge, Kanshiram Nagar to be Additional District & Sessions Judge/ Special Judge, Bijnor vice Sri Ram Pal Singh-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bijnor against the special court created for trying cases under the said Act.

**No. 1852 / DR(S)/2012**

Sri **Ram Pal Singh-II**, Special Judge/ Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Bijnor.

**No. 1853 / DR(S)/2012**

Sri **Bans Raj**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Bijnor.

**No. 1854 / DR(S)/2012**

Sri **Ashok Kumar Yadav-I**, Additional District & Sessions Judge, Bansi (Siddharthnagar) to be Additional District & Sessions Judge, Varanasi.

**No. 1855 / DR(S)/2012**

Sri **Vijay Shanker Upadhyaya**, Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Mahoba.

**No. 1856 / DR(S)/2012**

Sri **Sushil Kumar Rastogi**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Kushinagar at Padrauna in the newly created court vide G.O. No. 318/VII-Nyay-2-2011-40 G/ 2001 dated 12.7.2011.

**No. 1857 / DR(S)/2012**

Sri **Pramod Kumar Srivastava-II**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Kushinagar at Padrauna in the newly created court vide G.O. No. 318/VII-Nyay-2-2011-40 G/ 2001 dated 12.7.2011.

No. 1858 / DR(S)/2012

Sri Mahendra Prasad Chaudhary, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Farrukhabad in the newly created court vide G.O. No. 318/VII-Nyay-2-2011-40 G/ 2001 dated 12.7.2011.

**BY ORDER OF THE COURT,**

Sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 388 / DR (S)/ 2012, Dated: Allahabad: September 14, 2012**

In continuation of Court's endorsement no.306/ DR(S)/2012 dated 3.8.2012 & Court's letter No. 316/DR(S)/2012 dated 8.8.2012 and 343/DR(S)/2012 dated 27.8.2012, Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

**All the officers posted from their present place of posting to the adjoining district or otherwise are given an option to move representation at the time of annual chain so as not to be deprived of availing the opportunity of giving options for the place of posting in annual chain of transfers failing which they would have to remain posted in the same zone from where they might be willing to go out, to compensate them against midterm transfer.**

7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
12. The Deputy Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
14. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(VIRENDRA KUMAR SRIVASTAVA)**  
**DEUTY REGISTRAR (SERVICES)**